## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
÷	IA 11/17, IA 18/17, 19/17 & 20/17.	For Orders in IA 12/17	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others.
	IA 26, 27 & 29/17 in CP 10/16			

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1) PRADEEP NAYAK

VARHA SHIVANAGOWDA

(BEYSTONE PARINEUS)

Ph. 080 4113 5813

RESPONDENT NO. 1

2) BHAVYA MOHAN
RHEA MATHEW

AMDUH C.A.

i/b AZB & Partium

Ph: 080 42400500

RESPONDENTS 2-21

Bloh

3) Mudit Murdkur on behalf of "thirm & thirm Advocate for the Petitioner No. 1 Mudit Mudkur

P.T.O.

Counsel for petitioner is present. Counsels for respondents are also present. Registry is directed to verify whether the respondents have filed their objections in all the I.As filed by the petitioner and also to verify whether the respondents have filed their objections to the main petition also.

I.A. 12/2017 is listed today for orders. Orders are not ready.

List it for orders in I.A. No.12/2017 on 21.07.2017.

MEMBER (J)